

CENTRAL ADMINISTRATIVEW TRIBUNAL  
PRINCIPAL BENCH

OA No. 1215/2001  
MA 1043/2001  
MA 2840/2001

New Delhi this the 3rd day of June, 2002

**Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)**  
**Hon'ble Shri M.P.Singh, Member (A)**

1. Shri Chhail Bihari  
S/O Shri Lalla Ram  
Ex.Apprentice, Central  
Railway, Jhansi.  
107, Nehru Vihar, Timarpur,  
Delhi.
2. Ashok Kumar Yadav  
S/O Sh.Ram Swaroop Yadav,  
J-24, Pandav Nagar,  
Delhi 92
3. Deep Narain Pande  
Raghunath Pd. Pande  
C/O Jagmohan Tiwari,  
E-67, Sector-9, New Vijay  
Nagar, Ghaziabad.
4. Riyaz Baboo  
S/ O Sh.Abdul Latif,  
J-24, Pandav Nagar, Delhi.

(By Advocate Shri B.S. Mainee )

.. Applicants

VERSUS

1. Union of India  
through the Secretary,  
Railway Board, Rail Bhawan,  
New Delhi.
2. The General Manager,  
Central Railway, Bombay CST
3. The Chief Workshop Manager,  
Central Railway, Jhansi

(By Advocate Shri B.S.Jain )

.. Respondents

O R D E R (ORAL)

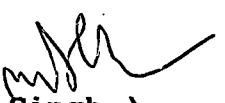
**(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)**

Learned counsel for both the parties submit that the  
facts and issues raised in this OA are similar to the facts  
and issues raised in OA 1021/2001 which was listed at

Serial No.11 in today's cause list and disposed of by us by order of even date.

2. In view of the above facts and circumstances and having regard to the submissions made by the learned counsel for both the parties and our order of even date in OA 1021/2001, the present OA is disposed of in terms of that order. No order as to costs.

3. Let a copy of the order dated 3.6.2002 in OA 1021/2001 be placed in the present OA.

  
( M.P.Singh )  
Member (A)

  
( Smt.Lakshmi Swaminathan )  
Vice Chairman (J)

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